

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 36 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 5th January, 2021.

Sub:- **Casual leave.**

Ref:- No. MACT/KA/253 dated 23.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for three days on 29.12.2020, 30.12.2020 and 31.12.2020 along with station leave permission from the morning of 29.12.2020 till the morning of 02.01.2021.

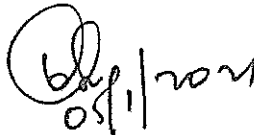
Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/37 IA, dated 5.1.2021
Copy to

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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